

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.09.2022

Appeal No. 334 of 2019

National Stock Exchange of India Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Somasekhar Sundaresan, Advocate with Mr. Rajendra Barot, Ms. Sonali Mathur, Ms. Anusha Jagadeesh, Mr. Prabhv Shroff and Mr. Harshit Jaiswal, Advocates i/b AZB & Partners for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate Mr. Jai Chabaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani, Mr. Pratik Pai, Ms. Shriya Parikh and Ms. Samreen Fatima, Advocates i/b The Law Point for the Respondent.

WITH
Appeal No. 183 of 2019

GKN Securities & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Mitravinda Chundururu, Advocate i/b Parinam Law Associates for Appellants.

Mr. Shiraz Rustomjee, Senior Advocate Mr. Jai Chabaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani, Mr. Pratik Pai, Ms. Shriya Parikh and Ms. Samreen Fatima, Advocates i/b The Law Point for the Respondent.

WITH
Misc. Application No. 233 of 2019
And
Appeal No. 323 of 2019

Deviprasad Singh ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. P.N. Modi, Senior Advocate with Mr. Neville Lashkari, Mr. Rashid Boatwalla and Mr. Juan D'Souza, Advocates i/b Manilal Kher Ambalal & Co. for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate Mr. Jai Chabaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani, Mr. Pratik Pai, Ms. Shriya Parikh and Ms. Samreen Fatima, Advocates i/b The Law Point for the Respondent.

WITH
Misc. Application No. 234 of 2019
And
Appeal No. 324 of 2019

Mr. Ravi Varanasi ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. P.N. Modi, Senior Advocate with Mr. Neville Lashkari, Mr. Rashid Boatwalla and Mr. Juan D'Souza, Advocates i/b Manilal Kher Ambalal & Co. for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate Mr. Jai Chabaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani, Mr. Pratik Pai, Ms. Shriya Parikh and Ms. Samreen Fatima, Advocates i/b The Law Point for the Respondent.

WITH
Misc. Application No. 235 of 2019
And
Appeal No. 325 of 2019

Mr. Nagendra Kumar ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. P.N. Modi, Senior Advocate with Mr. Neville Lashkari, Mr. Rashid Boatwalla and Mr. Juan D'Souza, Advocates i/b Manilal Kher Ambalal & Co. for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate Mr. Jai Chabaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani, Mr. Pratik Pai, Ms. Shriya Parikh and Ms. Samreen Fatima, Advocates i/b The Law Point for the Respondent.

WITH
Appeal No. 326 of 2019

Way2wealth Brokers Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Shruti Rajan, Advocate with Mr. Vivek Shah and Mr. Harishankar Raghunath, Advocates i/b Trilegal for the Appellant.

Mr. Manish Chhangani, Advocate with Ms. Samreen Fatima, Advocate i/b The Law Point for Respondent.

WITH
Appeal No. 327 of 2019

M.R. Shashibhushan ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Shruti Rajan, Advocate with Mr. Vivek Shah and Mr. Harishankar Raghunath, Advocates i/b Trilegal for the Appellant.

Mr. Suraj Chaudhary, Advocate with Mr. Manish Chhangani and Ms. Samreen Fatima, Advocates i/b The Law Point for the Respondent.

AND
Appeal No. 337 of 2019

Chitra Ramakrishna ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sandeep Parikh, Advocate with Mr. Piyush Raheja, Advocate with Ms. S. Priya and Mr. Dipam Sengupta, Advocates for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate Mr. Jai Chabaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani, Mr. Pratik Pai, Ms. Shriya Parikh and Ms. Samreen Fatima, Advocates i/b The Law Point for the Respondent.

ORDER:

1. Shri Shiraz Rustomjee, the learned senior counsel for the respondent SEBI has started his arguments. Put up tomorrow i.e. on September 16, 2022 for further hearing.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

15.09.2022
msb